

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR No : 2336 of 2019 & IA No. 1886 OF 2019**

**Dated: 21st October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

**In the matter of:**

**Photon Suryodaya Private Limited .... Appellant(s)**

**Versus**

**Punjab State Power Corporation Limited, .... Respondent(s)**

Counsel for the Appellant(s) : Anuradha Mukherjee for A1  
Pallavi Rao for A1  
Robin Grover for A1

Counsel for the Respondent(s) :

**ORDER**

Issue notice to the Respondents on IA No.1886 of 2019 (*delay in filing*) as well as on the main Appeal returnable on 23.10.2019. Dasti, in addition, is also permitted.

List the matter on **23.10.2019**.

**S.D. Dubey  
Technical Member (electricity)**

**Justice Manjula Chellur  
Chairperson**

PR